

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 10.02.2022 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 327/2021 & IA No. 667 & 668/2021	S.N. Plumbing Pvt Ltd V AIGL Properties Ltd	Anirudh Purusothaman	
2.	Comp App (AT)(CH)(Ins) No. 329/2021 & IA No. 680/2021	George Vinci Thomas & 2 Ors V Sasitharan Ramaswamy	Manjula Devi	
3.	Comp App (AT)(CH)(Ins) No. 330/2021	Koteswara Rao Karuchola RP V Asset Reconstruction Company (India) Ltd & 2 Ors	A. Chandra Shaker	
4.	Comp App (AT)(CH)(Ins) No. 331/2021 & IA No. 683 & 684/2021	Viceroy Hotel Employees Union V Karuchola Koteswara Rao RP & 3 Ors	T.V.L. Narasimha Rao	
5.	Comp App (AT)(CH)(Ins) No. 332/2021 & IA No. 686,687,688 & 689/2021	JSW Energy Ltd V Udayaraj Patwardhan & 2 Ors	Edward James	
6.	Comp App (AT)(CH) No. 8/2022 IA No. 67/2022	Servocraft HR Solutions P Ltd & 3 Ors V M.G. Helen & 2 Ors	K.R. Hariharan K. Sreedharan	S. Ravi Caveator for R1
7.	Contempt Appln No. 1/2022 In Comp App (AT)(CH)(Ins) No. 207/2021	C. Raja John V R. Raghavendran RP	R. Kannan	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (CH)(AT)(Ins) No. 46/2021 & IA No.101,102 & 103/2021	Panjab National Bank V KSK Mahanadhi Power Company Ltd & 3Ors	Edward James Aashish Dafaria	Sumesh Dawan R1 Y. Suryanarayana R2
9.	Comp App (AT)(CH)(Ins) No. 60/2021	Chennai Chengulpet Tannery and Footwear General Workers Union & 4 others V Kavitha Surana & 4 others (Liquidator Forward Shoes India P Ltd) With	Ms Deepika Murali Karthik Sundaram Aswini S	Satyanarayanan R1 Abinav Parthasarathy R2- R5
10.	Comp.App (AT)(CH)(Ins) No. 104/2021	Ganesh Cartons India P Ltd & 3 others Vs Kavitha Surana Liquidator of Forward Shoes (India) Limited With	Abhinav Parthasarathy	S. Sathyanarayanan
11.	Comp.App (AT)(CH)(Ins) No. 109/2021	Muhamad Yavar Dhala Vs Kavitha Surana Liquidator of Forward Shoes (India) Limited & anr	Preethi Mohan	S. Sathyanarayanan R1 Rajagopal -R2
12.	Comp App (AT)(CH) No. 47/2021 & IA No. 552/2021	Glowell Educare P Ltd V Joseph Mathew	Anil D. Nair	Shawn Jeff Christopher

13.	TA No. 194/2021 in Comp App (AT) (Ins) No. 469/2021 (IA No. 1205,1206 & 1207/2021)	Income Tax Department Through Deputy Commissioner of Income Tax V ILC Industries Ltd & 2Ors	Zoheb Hossain	Ankur S. kulkarni
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For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT)(CH)(Ins) No. 159/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs Svमितva Land Marks & 4 ors With	Edward James	V.P. Raman R1,2 & R3 Divyanshu Rai R4 Arvo Merchant R5
15.	Comp App (AT)(CH)(Ins) No. 160/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs State of Karnataka, Principal Secretary to Govt, Department of Industries & Commerce & anr With	Edward James	M.S. Seshadri R1 Divyanshu Rai R2
16.	Comp App (AT)(CH)(Ins) No. 165/2021	Mohammed Enterprises (Tanzania) Ltd V Alok Kailash Saxena & 6 others With	Arva Merchant	Divyanshu Rai R1 V.P. Raman R5 & R7
17.	Comp App (AT)(CH)(Ins) No. 170/2021	Alok Kailash Saksena V State of Karnataka by its Principal Secretary to Govt, Dept of Industries and Commerce With	Divyanshu Rai Naveen Hegde	M.S. Seshadri
18.	Comp App (AT)(CH)(Ins) No. 171/2021	Alok Kailash Saksena V Asst Commissioner of Commercial Tax & anr With	Divyanshu Rai Naveen Hegde	M.S. Seshadri R1
19.	Comp Ap p (AT)(CH)(Ins) No. 172/2021	Alok Kailash Saksena V Associate Décor Ltd through RP Alok Kailash Saksena & 9 Ors With	Divyanshu Rai Naveen Hegde	V. P. Raman Caveator for R6 – R8 M.S. Seshadri R1-R4 & R10 Arvo Merchant R5
20.	Comp App (AT)(CH)(Ins) No. 173/2021	Alok Kailash Saksena V Svमितva Landmarks & 2 Ors	Divyanshu Rai Naveen Hegde	Shobana Krishnan R1- R3

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

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